

**Import of Electric Poles**

**1335. Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 3798 on the 8th September, 1961 and state:

(a) whether Government have since received report on the investigation regarding the permit for the import of electric poles by Calcutta Corporation secured by improper means; and

(b) if so, action taken thereon?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) The report is under examination.

**Public Sector Projects in Maharashtra**

**1336. Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to start public sector industries in Nanded and Aurangabad Districts of Maharashtra during the Third Five Year Plan period; and

(b) whether any survey has been made for location of such industries?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). No, Sir.

**Cement Quota to Maharashtra**

**1337. Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Maharashtra Government have requested the Centre for enhancing the quota of cement for Maharashtra;

(b) what is the present quota allocated for Maharashtra; and

(c) what is the revised quota suggested by the State?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) 1,32,900 tonnes per quarter.

(c) An additional quantity of 13,130 tons was required for the fourth quarter of 1961, against which 10,000 tons has been made available.

**Film Institute at Poona**

**1338. Shri P. G. Deb:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether some experts have been called for the Film Institute at Poona; and

(b) if so, the reasons for calling these foreign experts?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes, Sir. The Principal of the Film Institute at Paris visited the Film Institute, Poona, for a fortnight in March 1961. Efforts are being made to secure the services of some more foreign experts for short periods at intervals.

(b) The Film Institute, Poona, is the first of its kind in India. The Principal of the Paris Institute was utilised to settle the courses at the Institute. Some more foreign experts are proposed to be utilised to teach the students. Our staff will also profit from their knowledge and experience.

**State Trading Corporation**

**1339. Shri P. G. Deb:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2020 on the 12th April, 1960 and state:

(a) the total quantity of barter deals entered by the State Trading Corporation so far since May, 1960; and

(b) the countries and the items of imports and exports and their prices?

**The Minister of Commerce (Shri Kanungo):** (a) Since May 1960, the State Trading Corporation have entered into 29 barter deals.

(b) A statement giving particulars of the items of import and export and the countries of destination is laid on the Table of the House. [See Appendix II, annexure No. 46]. Information about sources of import is being collected and will be laid on the Table later. It is not in the business interest of the Corporation to disclose prices.

#### **Small Scale Industries in Orissa**

**1340. Shri P. G. Deb:** Will the Minister of Commerce and Industry be pleased to state:

(a) what assistance has been rendered by the Small Scale Industries Service Institute to the Industries located in Sambalpur, Talcher, Bhubaneswar and Cuttack districts of Orissa in 1960 and 1961; and

(b) how many industries were started after this assistance?

**The Minister of Industry (Shri Manubhai Shah):** (a) A statement is laid on the Table of the House. [See Appendix II, annexure No. 47].

(b) No information is available.

#### **Documentary Film "Andhra Pradesh"**

**1341. Shri Madhusudan Rao:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the documentary film 'Andhra Pradesh' has been produced by the Films Division of the Government of India;

(b) if so, whether the sculptural beauty of Warangal has also been included in the film; and

(c) if the reply to part (a) above be in the negative the time by which the film will be completed?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) The film is under production.

(b) It will contain some sequences relating to the archaeological monuments of Warangal.

(c) Early in 1962-63.

#### **Persons Affected by Assam Riots**

**1342. Shrimati Ila Palchoudhuri:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government of India's attention has been drawn to a news item appearing in the *Amrita Bazar Patrika* dated the 14th September, 1961, that the Government of Assam have served eviction notices and orders to vacate on residents of a number of villages in the Goreswar area (in Assam) which had been hard hit by the July, 1960 riots;

(b) if so, the full details thereof; and

(c) the Government's reaction thereto?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) Yes.

(b) and (c). Goreswar is within a tribal belt as constituted under Chapter X of the Assam Land and Revenue Regulations. Eviction notices have been served on all encroachers in the tribal belt in the Goreswar area including some language disturbance victims. The Government of Assam is taking steps to find alternative land for the latter people.

#### **Law to Abolish Slavery**

**1343. Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to enact any law to abolish slavery in the country prevalent in many parts under which persons taking loans are made to pledge to render labour or personal service to the creditor as done by the Rajasthan Government; and

(b) if so, the steps taken in this direction?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). The Central Government do not propose to take any such action since the